

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Respondent (s) :

Applicant(s) :

Notes of the registry

Orders of the Tribunal

OA No.321/2013

Date of Order : 17.08.2015

Mr. A.K. Kaushik, present, for the applicant.

Mr. Pramod Kumar, proxy counsel for

Mr. V.D. Vyas, counsel for the respondents.

Counsel for the applicant submits that the relief sought for in the OA has already been granted by the respondents and the OA has become infructuous and submits a copy of the order dated 22.10.2014 in this regard.

In view of the above submissions, the OA is dismissed as rendered infructuous.



[Arvind Jayram Rohee]  
Judicial Member



[Meenakshi Hooja]  
Administrative Member

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